

.ITEM NO.125

REGISTRAR COURT.2

SECTION IIA

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Crl) No(s).3275/2009

SASIKUMAR

Petitioner(s)

VERSUS

STATE REP.BY INSPECATOR OF POLICE

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 21/08/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. A.Venayagam Balan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue fresh notice to unserved respondent by registered post A.D.
List the matter on 6.10.2009.

(ASHOK MENON)
Registrar